

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH – COURT NO. I

Customs Appeal No. 40237 of 2017

(Arising out of Order-in-Appeal No. 50 & 51/2016 dated 19.04.2016 passed by the Commissioner of Customs & Central Excise (Appeals-II), No.1, Williams Road, Cantonment, Tiruchirapalli – 620 001)

Shri. Ravi Sadanand,

: Appellant

S/o Shri. Late Sadanand,
No. 510, 14th Main, IV Block, Nandhini Layout,
Bangalore – 627 424

VERSUS

The Commissioner of Customs,

: Respondent

Custom House, New Harbour Estate,
Tuticorin – 628 004

WITH

Customs Appeal No. 40238 of 2017

(Arising out of Order-in-Appeal No. 50 & 51/2016 dated 19.04.2016 passed by the Commissioner of Customs & Central Excise (Appeals-II), No.1, Williams Road, Cantonment, Tiruchirapalli – 620 001)

Shri. Karupiah Manoharan,

: Appellant

S/o Shri. V. Subbiah,
Old No. 2/256, New No. 2/732,
Thiruvalluvar Street, M.A. Nagar, Red Hills,
Chennai – 600 052

VERSUS

The Commissioner of Customs,

: Respondent

Custom House, New Harbour Estate,
Tuticorin – 628 004

APPEARANCE:

None for the Appellant

Shri. M. Jagan Babu, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER NO. 41016-41017 / 2019

DATE OF HEARING: 08.08.2019

DATE OF DECISION: 08.08.2019

None appeared for the assessee-appellant.

2. From the order-sheet notings it is observed that earlier, on a couple other hearing dates, for want of representation the matter was adjourned and despite giving a last opportunity, there is no representation even today. Hence, it appears that the appellants are not serious in pursuing the appeals.

3. Shri. M. Jagan Babu, Ld. AR appearing for the Revenue, submits that on each of the earlier dates and also today, they came prepared, but even they have no information and the matter is getting adjourned.

4. Considering the above and also the fact of non-seriousness of the appellants, the appeals are dismissed for non-prosecution.

(Dictated and pronounced in open court)

Sd/-

(P. DINESHA)
MEMBER (JUDICIAL)

Sdd